

Title: Need to set up Division Bench of Kerala High Court at Trivandrum, Kerala. – Laid.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL) : There is longstanding demand for the restoration of a Division Bench of Kerala High Court at Trivandrum. The Kerala Assembly had taken an unanimous decision for establishing the same at Trivandrum. The Chief Minister of Kerala has also supported the issue in a Press Conference. He has asked for a report of the Chief Justice of the High Court.

I urge upon the Central Government to take immediate steps for restoring the Division Bench of Kerala High Court at Trivandrum.